

(c) the objectives behind the proposed expansion of the fleet of ships?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN):

(a) Yes, Sir.

(b) The construction of 19 ships of different class is in progress under the Navy's shipbuilding programme.

(c) These ships would serve essentially as replacements for the vessels scheduled to be phased out.

[Translation]

Wasteland Development

126. SHRI MRUTUNJAYA NAYAK:

Will the PRIME MINISTER be pleased to state:

(a) whether Wasteland Development project has been launched in Orissa;

(b) if so, whether any scheme has been chalked out for forestation of wasteland and other acidic land;

(c) if so, project-wise names of the districts selected for these schemes;

(d) the total area of land (in hectares) covered/likely to be covered under this project; and

(e) the number of persons likely to be benefited?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (DEPARTMENT OF WASTELANDS DEVELOPMENT) (COL. RAO RAM SINGH): (a) to (e) The requisite information is being collected and will be laid on the Table of the House.

[English]

Antecedents of All Election Related Officers

127. SHRI SULTAN SALAHUDDIN OWAISI:

Will the PRIME MINISTER be pleased to state:

(a) whether the Election Commission has asked all the Chief Electoral Officers to scrutinise the antecedents of

all election related officers and seek replacement of all officers suspected of having political leanings;

(b) whether this procedure has been followed by CEO in all the States where elections are being held; and

(c) the number of officers against whom charges were made by CEO?

THE MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (H.R. BHARDWAJ):

(a) to (c): The information is being collected and will be laid on the Table of the House.

[Translation]

Drinking Water Schemes of Gujarat

128. SHRI DILEEPBHAI SANGHANI:

Will the Minister URBAN DEVELOPMENT be pleased to state:

(a) the number of drinking water schemes of urban areas of Gujarat cleared during the last two years and so far;

(b) the amount allocated for these schemes, scheme-wise; and

(c) the towns for which such schemes have been cleared?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P.K. THUNGON): (a): Under the Accelerated Urban Water Supply Programme for towns having population less than 20,000, 8 schemes have been cleared in the State of Gujarat.

(b) and (c): An amount of Rs. 71.08 lakhs has been released. The scheme-wise allocation and the towns for which such schemes have been cleared may please be seen in the statement enclosed.

Statement

Annexure Referred to in reply to parts (b) & (c) of Unstarred Question No. 128 For 7th December, 1994 in Lok Sabha.

Centrally Sponsored Accelerated Urban Water Supply Programme (AUWSP) List of Schemes Town-wise Approved for allocation of central assistance during annual plan 1993-94.

State:		Gujarat							(Rs. Lakhs)	
Sl No.	Name of Town	District	Population (1991 Census)	Service Level (LPCO) (Present/roposed)	Category of the Scheme (New/Augmentation/Rehabilitation)	Estimated cost (As on 1991)	Per Capita cost Rs)	Central share 50% of Col. 7	Central release (25% of the aprvd. central share)	
1.	2.	3.	4.	5.	6.	7.	8.	9.	10.	
1.	Dharampur	Valsad	16584	15/70	Aug	47.42	286.00	23.71	5.93	

1.	2.	3.	4.	5.	6.	7.	8.	9.	10.
2.	Bantva	Junagadh	15394	15/70	Aug	68.89	448.00	34.45	8.61
3.	Dhrol	Jamnagar	17060	16/70	Aug	130.00	762.00	65.00	16.25
4.	Surajkaradi	-do-	14325	14/70	Aug	80.00	558.00	40.00	10.00
5.	Okhaport	-do-	13342	14/70	Aug	55.00	412.00	27.50	6.88
6.	Jodia	-do-	12083	16/70	Aug	92.13	762.00	46.07	11.52
7.	Barwala	Ahmeda- bad	13485	15/70	Aug	38.89	288.00	19.45	4.86
8.	Mendarada	Junagarh	13142	19/70	Aug	56.29	428.00	28.15	7.04
Total						568.62		284.31	71.08

[English]

Production of Newsprint

129. PROF. SAVITHRI LAKSHMANAN: Will the PRIME MINISTER be pleased to state:

(a) whether the Union Government have taken a final decision for making investment to run the Hindustan Newsprint Ltd., Vellore, Kerala with imported de-inked pulp, so as to ensure proper production of the news print;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF INDUSTRIAL DEVELOPMENT AND DEPARTMENT OF HEAVY INDUSTRY) (SHRIMATI KRISHNA SAHI): (a) to (c): In order to ensure that the production of newsprint is not effected due to shortage of forest raw material, Hindustan Newsprint Limited proposes to set up a 200 tonnes per day de-inking plant at its mill. The company has submitted a project report to Government. No decision has been taken by Government so far.

Nuclear Power Station In Gujarat

130. SHRI GABHAJI MANGAJI THAKORE: Will the PRIME MINISTER be pleased to state:

(a) whether there is any proposal under consideration of the Government for setting up of Nuclear Power Station in Gujarat;

(b) if so, the details thereof; and

(c) the time by which the project is proposed to be cleared?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE AND MINISTER OF STATE IN THE DEPARTMENT OF ATOMIC ENERGY AND DEPARTMENT OF SPACE AND MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI BHUVENESH CHATURVEDI): (a) Apart from the 2x220 MWe units at Kakrapar, Gujarat, of which the first unit is in operation and the second unit is in an advanced stage of completion, there is no plan as of now to set up any new nuclear power project in Gujarat.

(b) and (c) Do not arise.

Scooters India Limited

131. SHRI JAGAT VIR SINGH DRONA: Will the PRIME MINISTER be pleased to state:

(a) whether the Scooters India Limited has been handed over to B.I.F.R. due to its continuous losses;

(b) whether the Government have refused to provide any financial assistance for its revitalisation;

(c) if so, the reasons therefor,

(d) the steps being proposed to revitalise it; and

(e) the manner in which workers of this undertaking are likely to be rehabilitated in case of its closure?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF INDUSTRIAL DEVELOPMENT AND DEPARTMENT OF HEAVY INDUSTRY) (SHRIMATI KRISHNA SAHI): (a) Scooters India Limited is under reference to Board for Industrial and Financial Reconstruction (BIFR) from May, 1992.

(b) to (e): The matter regarding revival of Scooters India Limited is under consideration of the Government.

[Translation]

IDPL, Muzaffarpur

132. SHRI MANJAY LAL: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether the Muzaffarpur unit of IDPL has become sick;

(b) if so, the reasons therefor;

(c) whether any action plan has been formulated for improvement and revival of this unit; and

(d) if so, the details thereof;

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS AND MINISTER OF STATE IN THE MINISTRY OF PARLIMANETERY AFFAIRS AND MINISTER OF STATE IN THE DEPARTMENT OF ELECTRONICS AND DEPARTMENT OF OCEAN DEVELOPMENT (SHRI EDUARDO FALEIRO): (a) yes Sir.

(b) The main reasons for losses of IDPL-Muzaffarpur